

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/46/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	THOMAS GEORGE V/S MALAYALAM INDUSTREIS LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY, DHARMYA M S, ROHAN KUMAR, ANJALY ANN JOSEPH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH GEORGE , CHANDRAMOULI PRABHAKAR, SAAI SUDARSHAN, V N BALAKISHORE.

19 April 2024

ORDER

IA(C/ACT)/3/KOB/2024 in TCP/46/KOB/2019

List this matter for further consideration on 03.06.2024.

TCP/46/KOB/2019

Learned Counsel, Mr. Rohan Kumar appears on behalf of the Petitioner through virtual mode. Learned representing Counsel, Ms. Akhila appears on behalf of the Respondents through virtual mode and submits the arguing Counsel, Mr. V N Balakisore is not available today due to the general elections in the State of Tamil Nadu, hence, requested for an adjournment.

Considering the request of the counsel for the Respondents, list this matter for further consideration on **03.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**